

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00684/2017

Indore, this Tuesday, the 13th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dinesh Singh
S/o Shri Gordhansingh
Age: 36 years,
Occ. NIL
R/o Near Railway Fatak Nayikhedi,
Post Ambodia, Te. Ghatiya
District Ujjain M.P.PIN 452010

-Applicant

(By Advocate –**Shri Prakhar Karpe**)

V e r s u s

1. Union of India
Through General Manager,
Western Railway,
Headquarter, Mumbai 400020

1. Western Railway
(Government of India)
Division Office Ratlam
Through Division Officer

2. Divisional Railway Manager
Ratlam, Dist. Ratlam
PIN Code 457001

- Respondents

(By Advocate –**Shri P.K. Jain proxy counsel for**
Smt. Pratibha Walia)

O R D E R (Oral)**By Uday Kumar Varma, AM:-**

The counsel for the applicant submits that he seeks permission to withdraw this Original Application as his prayer for appointment under LARGESS scheme is under hold. He further prays that in case the same scheme is reintroduced, he may have the liberty to approach the Tribunal for relief.

2. The Original Application accordingly dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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